

तत्काल  
विधानसभा प्रश्न



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार  
शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली  
विधायी कार्य शाखा/प्रश्न कक्ष

संख्या: डी.ई.-25 (13)/364/वि.कार्य./2020-21/1576-77

दिनांक - 28.07.2021

सेवा में,

उप सचिव ( प्रश्न कक्ष )  
दिल्ली विधान सभा सचिवालय,  
पुराना सचिवालय, दिल्ली-110054।

विषय:- विधानसभा अतारांकित प्रश्न संख्या 35 दिनांक 29.07.2021 के सन्दर्भ में।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधान सभा अतारांकित प्रश्न संख्या 35, जो कि दिनांक 29.07.2021 के लिए सूचीबद्ध किया गया है, का उत्तर सक्षम प्राधिकारी के पूर्वानुमति से (100 प्रतियाँ) आवश्यक कार्यवाही हेतु प्रेषित किया जाता है।

भवदीय,

संलग्नक :- उपरोक्तानुसार

( अशोक कुमार )  
उप शिक्षा निदेशक, ( विधायी कार्य शाखा )

संख्या: डी.ई.-25 (13)/364/वि.कार्य./2020-21/1576-77

**ASHOK KUMAR**  
Deputy Director of Education  
(LW Branch)  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat, Delhi-110054

प्रतिलिपि:- निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली -110054

( अशोक कुमार )  
उप शिक्षा निदेशक, ( विधायी कार्य शाखा )

o/c

**ASHOK KUMAR**  
Deputy Director of Education  
(LW Branch)  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat, Delhi-110054



विभाग का नाम :- शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054

अतारांकित प्रश्न संख्या :- 35

दिनांक :- 29.07.2021

प्रश्नकर्ता का नाम :- श्री नरेश यादव

क्या माननीय उप मुख्यमंत्री यह बताने की कृपा करेंगे कि :-

क्रम संख्या	प्रश्न	उत्तर																
क)	क्या यह सत्य है कि प्राइवेट स्कूलों में सीट आवंटित होने के बाद भी बच्चों के माता-पिता स्कूलों के चक्कर लगाने को बाध्य होते हैं और कई बार उनके बच्चों को समय पर दाखिला भी नहीं मिल पाता;	<p>यह सत्य नहीं है। यह सूचित किया जाता है कि प्राइवेट स्कूलों में सीटों का आवंटन (ई.डब्ल्यू.एस. /डी.जी. श्रेणी में) की सम्पूर्ण प्रक्रिया पूर्णतः कम्प्यूटाइज्ड होती है।</p> <p>शिक्षा विभाग, दिल्ली सरकार के ऑनलाईन कम्प्यूटर डाटा के अनुसार पिछले तीन साल (सत्र 2018-2021) में ई.डब्ल्यू.एस./डी.जी. श्रेणी में किए गए आवेदन और लिए गए दाखिलों का ब्यौरा इस प्रकार है:-</p> <table><tr><th>क्रम संख्या</th><th>वर्ष</th><th>आवेदन</th><th>दाखिला</th></tr><tr><td>1</td><td>2018-19</td><td>130546</td><td>35557</td></tr><tr><td>2</td><td>2019-20</td><td>157683</td><td>35659</td></tr><tr><td>3</td><td>2020-21</td><td>172598</td><td>35081</td></tr></table> <p>यद्यपि इस संबंध में कोई शिकायत प्राप्त होती है विभाग द्वारा उस पर आवश्यक कार्यवाही की जाती है।</p>	क्रम संख्या	वर्ष	आवेदन	दाखिला	1	2018-19	130546	35557	2	2019-20	157683	35659	3	2020-21	172598	35081
क्रम संख्या	वर्ष	आवेदन	दाखिला															
1	2018-19	130546	35557															
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3	2020-21	172598	35081															
ख)	क्या इस संबंध में कोई केन्द्रीकृत व्यवस्था की जा सकती है, जिसमें माता-पिता को स्कूल न जाना पड़े और बच्चों के दाखिले का कार्य जिलेवार 'सिंगल विंडो' व्यवस्था से किया जा सके; और	इस संबंध में जैसाकि उपरोक्त में बताया गया है कि यह प्रक्रिया पूरी तरह से कम्प्यूटाइज्ड है। शिक्षा विभाग द्वारा आवश्यक दिशा-निर्देशों से संबंधित परिपत्र संख्या DE.15(22)/PSB/2021-22/1897-1904 दिनांक - 15.06.2021 जारी किया गया है (संलग्नक 'क') जिसमें निर्देशित किया गया है कि																
ग)	यदि हाँ, तो क्या सरकार इस संबंध में विचार करेगी?	इस संदर्भ में सुधार/शिकायत हेतु अभिभावक/विद्यालय, ई.डब्ल्यू.एस. हेल्पलाईन नम्बर- 8800355192 एवं 9818154069 पर सोमवार से शुक्रवार (कार्यदिवस) सुबह 10:00 बजे से शाम 5:00 बजे के बीच संपर्क कर सकते हैं। अभिभावक GRMS पोर्टल <a href="http://doepvt.delhi.gov.in">http://doepvt.delhi.gov.in</a> पर अपनी शिकायत भी दर्ज करवा सकते हैं।																

**ASHOK KUMAR**  
Deputy Director of Education  
(LW Branch)  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat, Delhi-110054



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8/c 12/10/21

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**DIRECTORATE OF EDUCATION (PRIVATE SCHOOL BRANCH)**  
**OLD SECRETARIAT, DELHI-110054**

No.DE 15 (22) /PSB/2021-22 / 1897-1904

Dated: 15/06/21


**CIRCULAR**

**SUBJECT: Guidelines for admission of EWS/DG & CWSN Category Students in Private Unaided Recognized Schools of Delhi at Entry Level Classes for the academic session 2020-21 selected through Computerized Draw of Lots.**

In continuation of this Directorate's order dated 06/04/2021 and 09/04/2021 (Copy enclosed), following instructions are issued for all concerned for taking necessary action:

1. The Computerized draw of lots for Online Applications received from EWS/DG & CWSN Category students for admission at the Entry Level Classes (Nursery/Pre-School, KG/Pre-primary, Class-I) has been conducted on 15<sup>th</sup> June 2021 (Tuesday).
2. The successful candidates/applicants of the computerized draw of lots shall be informed about the school allotted for admission under EWS/DG & CWSN category through SMS on their registered mobile number, within 24 hours of completion of draw of lots.
3. The applicants can check the name of the school allotted through Computerized Draw of Lots using Registration ID & Date of Birth at the link '**EWS/DG Result 2020-21**' in the module '**EWS/DG Admission 2020-21**' available at the Home page of the departmental website [www.edudel.nic.in](http://www.edudel.nic.in). The total number of online applications received is 126738. Hence, every applicant can't be selected in draw of lots.
  - a) If the applicant has been allotted the school, the screen will show the allotted school name.
  - b) If the applicant has not been allotted any school, the screen will show a message that '**It is regretted that you have not been selected in the draw of lots.**'
  - c) If the applicant enters wrong Registration ID/Date of Birth then the screen will show a message that '**No Record Found**'.
4. The successful applicants shall approach the school allotted through computerized draw of lots on or before 30 June 2021 (Wednesday) up to 1 PM during school hours along with the following documents as per the information filled in the online application form:
  - (a) Print out of the application filled.
  - (b) Two photographs of the candidate.
  - (c) Self Attested photocopy of proof of date of birth.
  - (d) Self Attested photocopy of Residential Proof.
  - (e) Self Attested photocopy of documentary proof for EWS/DG & CWSN category, whichever applicable.

The parents/guardians shall also keep the original documents with themselves for verification by the school authority.





5. If the successful applicant fails to approach/report the school on 30 June 2021 (Wednesday) up to 1 PM for completing the formalities for admission under EWS/DG & CWSN category, his candidature shall be cancelled.
6. The School can check the details of the students/applicants allotted through computerized draw of lots on departmental website i.e. **www.edudel.nic.in**. Using the school ID and Password through the link **School Plant-EWS-EWS/DG Result 2021-22**.
7. The School can see all the online applications details of the allotted applicants by using the link as mentioned above.

In this connection, respective Unaided Recognized Private Schools are hereby requested to do the following:-


- (i) Place an enlarged printout of the list of students outside the school gates for the information and ease of parents.
  - (ii) Many parents may be approaching private schools for the first time. Therefore, in order to help and facilitate the parents of EWS/DG & CWSN category children, the concerned schools must set up Help Desks within the school premises to explain to the parents the formalities regarding paper work etc. required for admission.
  - (iii) Schools shall not deny admission to the successful candidates who have filled details of only one of the parents in the online application form.
  - (iv) It should be ensured by school authorities that the admission to EWS/DG & CWSN category successful candidates shall not be denied on frivolous ground e.g. one or two letters are different in any name in some document. Absence of Aadhaar is also not a ground to deny admission to the successful candidates.
  - (v) Heads of the concerned Private Unaided Recognized Schools shall not unnecessarily sends the parents to the Department, for making amendments/correction in the online application forms, as the same cannot be done at this stage. Rather, they should be taking a decision based on genuineness/merit of the specific cases and must not deny admission on unjustified frivolous grounds.
  - (vi) Admission is to be granted as soon as possible so that children can join the academic session on the very first day itself.
  - (vii) The school shall not charge tuition fee from the students admitted under EWS/DG & CWSN category. Further, **schools have to provide the free books, school uniforms and writing material to each and every student admitted under EWS/DG & CWSN category, as is mandated for other children** at the time of admission, or in any case, before 30/06/2021.
  - (viii) Schools are advised to hold introductory session for all parents together including the parents of EWS/DG & CWSN category children.
  - (ix) The school must confirm details of the EWS/DG & CWSN category successful candidates from the supportive documents produced by them.
8. The school shall carefully carry out the necessary scrutiny/verification of the documents produced. The school must also verify the genuineness of EWS/DG & CWSN certificates issued by the different department through online (<http://edistrict.delhigovt.nic.in>) , if available, or in writing from the office of issuing authority.



9. Income certificate issued by the Competent Authority declaring the total annual family income less than Rs.1,00,000/-is a valid document for admission under EWS category whether it is in the name of mother or father or guardian of the child.
10. The school shall not ask for income certificate from those EWS category parents who submit copy of BPL/AAY/Food Security Card issued by Food and Civil Supply Department, GNCT of Delhi.
11. The school shall not ask for any Income Certificate from the parents/ applicants who have been selected under DG category.
12. The school shall not impose the condition for the copies of the documents produced at the time of admission to be attested by a Gazetted Officer. Self Attested documents must be accepted by the school. However, verification with original documents must be carried out by the school.
13. The school shall issue proper acknowledgement against the request of the parents/guardian seeking admission in the school as declared in the computerized draw of lots.
14. The school shall call all candidates allotted through computerized draw of lots on their registered mobile number informing about the selection in the school and last date of admission.
15. The school shall not refuse to grant admission to EWS/DG & CWSN category children on the ground of distance range.
16. Every selected student has been allotted a Serial Number in order of their selection in the respective school through computerized draw of lot and list of candidates has been forwarded online in the same order to the respective schools. **The school shall give admission to the selected candidates in order of the Serial Number allotted to the candidate through computerized draw of lots and as available on the online module. For example, if the total general category admission done in the school as on date is 18 out of the total declared 30 General Category seats then the school shall consider firstly, the candidates from S No.1 to 6, for admission under EWS/DG & CWSN category before considering the candidate of any subsequent serial numbers.**
17. The school, by 30 June 2021 (Wednesday) shall update the correct admission status as per the options available on the web page of the respective schools (Admitted/provisionally Admitted/Not Reported/ Rejected/Inwaiting) in respect of the applicants allotted through computerized draw of lots. The said details shall be updated daily through the link School department website [www.edudel.nic.in](http://www.edudel.nic.in). School Plant---EWS---EWS/DG Result 2021-22 available on departmental website [www.edudel.nic.in](http://www.edudel.nic.in).
18. On the above mentioned link, the school shall clearly specify, in detail, the reason of rejection, if any selected applicant is denied the admission. The category of the reasons may be selected from the following grounds:-
  - Non-submission of valid date of birth proof of the candidate.
  - Non-submission of valid residence proof. Non-submission of valid EWS/DG & CWSN proof.
  - For EWS, the Income Certificate does not show annual income as less than one lakh per annum.
  - If ration card is submitted as residence proof, the name of the child does not figure in the ration card. Mismatch between online details and documentary evidence.
  - Duplicate Entry.

**General Instructions for all concerned:-**

1. The school once allotted to the applicant through the computerized draw of lots shall not be changed under any circumstances.





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2. The admission of the child shall be cancelled in case the documents submitted by the applicant at the time of admission are found to be forged/fake or not supportive at any stage.
  3. Multiple/Duplicate entries, if found at any stage, shall liable to cancellation of the candidature/admission of the candidate.
  4. For any clarification/grievances in this context, parents/school may contact on the EWS helpline number 8800355192 and 9818154069 on working days from Monday to Friday between 10:00 am to 5:00 pm. Parents can also file their grievances/complaints on the GRMS portal at <http://doepvt.delhi.gov.in>
  5. For any clarification/grievances in this context, parents/school may contact respective Dy. Director of Education (District/Zone). All District DDEs are requested to ensure that above said instructions are adhered strictly by all the Unaided Private Recognized Schools. Further, all Dy. Directors of Education (District/Zones) shall attend the EWS/DG & CWSN parents sympathetically and resolve their grievances, if any, related to admission in co-ordination with respective school and shall insure appropriate directions to the schools regarding admission of the applicant, if necessary.

This issues with the prior approval of the Competent Authority.



(YOGESH PAL SINGH)  
DEPUTY DIRECTOR OF EDUCATION (PSB)

**HOS/Managers**

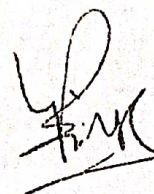
All Private Unaided Recognized Schools of Delhi.

No. DE.15(22)/PSB/2021-22/ 1897-1904

Dated: 15/06/21

Copy for information to:-

1. P.S. to Director, Education Department, GNCT of Delhi.
2. P.S. to Secretary, Education Department, GNCT of Delhi.
3. P.S. to Spl. Director, Education Department, GNCT of Delhi.
4. PA to (Director) Education, East MCD, North MCD, South MCD with the request to issue similar circular/guidelines to the students/schools under their jurisdiction.
5. All Special/Addl. Directors/RDs/JDEs/DDEs/ADEs, Dte. Of Education, GNCT of Delhi.
6. OS (IT) with the request to upload it on the departmental website.
7. Guard file.



(YOGESH PAL SINGH)  
DEPUTY DIRECTOR OF EDUCATION (PSB)



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**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DIRECTORATE OF EDUCATION (PRIVATE SCHOOL BRANCH)  
OLD SECRETARIAT, DELHI-110054**

No. DE 15 (22) /PSB/2021-22/ 1939-1946

Dated: 17/06/21

**CORRIGENDUM**

**SUBJECT: Guidelines for admission of EWS/DG & CWSN Category Students in Private Unaided Recognized Schools of Delhi at Entry Level Classes for the academic session 2021-22 selected through Computerized Draw of Lots.**

This is in continuation to this Directorate's circular no. DE15(22)/PSB/2021-22/1897-1904 dated 15/06/2021 on the subject cited above. The academic session under the subject head 2020-21 may be read as 2021-22. Further, at clause no.3 the link EWS/DG Result 2020-21 in the module "EWS/DG Admission 2020-21 may be read as "EWS/DG Result 2021-22 in the module 'EWS/DG Admission 2021-22.

Rest of the contents of the circular dated 15/06/2021 remains unchanged.

This issues with prior approval of the Competent Authority.



**(YOGESH PAL SINGH)  
DEPUTY DIRECTOR OF EDUCATION (PSB)**

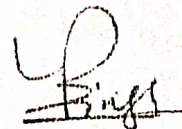
**HOS/Managers**  
All Private Unaided Recognized Schools of Delhi.

No. DE.15(22)/PSB/2021-22/ 1939-1946

Dated: 17/06/21

Copy for information to:-

1. P.S. to Secretary, Education Department, GNCT of Delhi.
2. P.S. to Director, Education Department, GNCT of Delhi.
3. Director, Education, East MCD, North MCD, South MCD with the request to issue similar circular/guidelines to the students/schools under their jurisdiction.
4. All Special/Addl. Directors/RDs/JDEs/DDEs/ADEs, Dte. Of Education, GNCT of Delhi.
5. OS (IT) with the request to upload it on the departmental website.
6. Guard file.



**(YOGESH PAL SINGH)  
DEPUTY DIRECTOR OF EDUCATION (PSB)**

9/c

